

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.89 of 2011

Dated : 26th March, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution
Company Ltd.**

... Appellant(s)

Versus

**Chhattisgarh State Power Generation Co. Ltd.
& Ors.**

....Respondent(s)

Counsel for the Appellant(s): Mr. Gopal Choudary

**Counsel for the Respondent(s): Mr. M.G. Ramachandran &
Mr. Anand K. Ganesan for CSERC
Ms. Suparna Srivastava for
Respondent Nos. 1, 2 & 5**

ORDER

The arguments of the learned counsel for Respondent Nos. 1, 2
& 5 are over.

The learned counsel for the Commission seeks some time to make
the reply arguments.

As agreed by the learned counsel for the parties, post the matter
for further hearing on **09.04.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs